

HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)

NOTIFICATION

No: 1266

Dated: 01/01/2019

In exercise of the powers conferred by Section 30 of the Jammu and Kashmir State Civil Courts Act, Svt.1977, the High Court has effected amendments to **'the Jammu and Kashmir Ministerial Staff of the Subordinate Courts (Recruitment and Conditions of Service) Rules, 2016'** as amended from time to time, in the following manner:-

- (1) Schedule-A to the Rules shall stand amended as per Annexure-1, whereas Schedule-B to the Rules shall stand amended as per Annexure-2 to the instant notification.
- (2) The word "Divisional" occurring in 7th column under the heading "Cadre" against the two categories of posts of System Officers and System Assistants in Schedule A-1 appended to the Rules be substituted by word "State" with a stipulation within the parenthesis to be "re-caderised as 'Divisional' as and when the discrepancy and imbalance (of two posts of System Officers and two posts of System Assistants) gets removed."

Note to Clause (2):-Till such time the discrepancy and imbalance gets removed, as a policy no such staff member belonging to Jammu Division may be transferred against the posts in Kashmir Division and no candidate belonging to Kashmir Division may be promoted against any higher post that may become available in future in Jammu Division.

By Order.

(Sanjay Dhar)
Registrar General

No. 50112-SS/N4
Copy to the:-

Dated:- 01/01/2019

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships
3. Registrar Vigilance, High Court of J&K, Jammu for information.

4. Registrar Rules, High Court of J&K, Jammu for information.
5. Principal Secretary to the Hon'ble Chief Justice for information and for taking further necessary action in the matter.
6. Principal District & Sessions Judge _____
..... for information and n/a.
7. Registrar Judicial, High Court of J&K Jammu/ Srinagar for information.
8. Manager, Government Press, Jammu with the request to publish the same in the next issue of Government Gazette.
9. CPC e-Courts, High Court of J&K, Jammu for uploading on the High Court Website and for taking further necessary action in the matter.
10. Chief Accounts Officer, High Court of J&K, Jammu.
11. Accounts Officer, High Court of J&K, Jammu/Srinagar.
..... for information and n/a.

Registrar General

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11/12/11

Annexure-1

AMENDMENTS TO JAMMU AND KASHMIR MINISTERIAL STAFF OF THE SUBORDINATE COURTS (RECRUITMENT AND CONDITIONS OF SERVICE) RULES, 2016.

Amendments to Schedule A.

- (a) 18 newly created posts of Chief Administrative Officers in District Courts are included in the existing Cadre of Administrative Officers and re-designated as Chief Administrative Officers. Accordingly, entry No.1 in the Schedule is recast as under:-

S.No.	Category	Grade	Jammu	Kashmir	Total No. of posts	Cadre
1	2	3	4	5	6	7
1.	Chief Administrative Officer	9300-34800+GP 4800 (Pre-revised)	10	12	22	State

- (b) 22 newly created posts of Senior Scale Stenographers (Executive Assistants with Principal District Judges) are included in the cadre and entry No.4 of the Schedule is recast as under:-

S.No.	Category	Grade	Jammu	Kashmir	Total No. of posts	Cadre
1	2	3	4	5	6	7
4.	PA-cum- Sr. Scale Stenographer (Executive Assistant)	9300-34800+GP 4600 (Pre-revised)	24	29	53	Divisional

(c) 7 newly created posts of Protocol Officers are included in the Schedule by insertion of fresh entry No.5A after S.No.5 of the Schedule to read as under:-

S.No.	Category	Grade	Jammu	Kashmir	Total No. of posts	Cadre
1.	2	3	4	5	6	7
5A	Protocol Officer	9300-34800+GP 4600 (Pre-revised)	03	04	07	Divisional

(d) 8 newly created posts of Steno Typists to be used as Pool in the Districts where the number of Courts is more than one are included in the Cadre of Steno Typists and entry No.10 of Schedule is recast as under:-

S.No.	Category	Grade	Jammu	Kashmir	Total No. of posts	Cadre
1.	2	3	4	5	6	7
10.	Steno Typist	5200-20200+GP 2400 (Pre-revised)	69	69	138	Divisional

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(e) 7 newly created posts of Assistant Protocol Officers are included in the Schedule as fresh entry No.12A after S.No.12 in the Schedule to read as under:-

S.No.	Category	Grade	Jammu	Kashmir	Total No. of posts	Cadre
1.	2	3	4	5	6	7
12A	Assistant Protocol Officer	5200-20200+GP 2400 (Pre-revised)	04	03	07	Divisional

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Annexure-2

Amendments to Schedule B.

(a) Entry at S.No.1 of the Schedule is recast to read as under:-

S.No.	Name of post	Existing pay Scale	Class	Category	Minimum qualification	Method of recruitment
1.	2	3	4	5	6	7
1.	Chief Administrative Officer	9300-34800+GP 4800 (Pre-revised)	I	A	Graduation	70% of the posts i.e.(15posts) to be filled up by promotion from Class-II Category "A" and remaining 30% i.e (7 posts) from Class-II Categories (B & C) and (D) in the ratio of 6:1.

(b) A fresh entry No.5A after S.No.5 of the Schedule is inserted to include the posts of Protocol Officer so as to read as under:-

S.No.	Name of post	Existing pay Scale	Class	Category	Minimum qualification	Method of recruitment
1.	2	3	4	5	6	7
5A.	Protocol Officer	9300-34800+GP 4600 (Pre-revised)	II	D	Graduation from a recognized University with minimum six months diploma/ certificate in travel and tourism management or hospitality management.	By promotion from Class-IV category 'E' with minimum experience of 5 years in the said category. (Note:- Till the availability of the candidates from Class-IV category 'E' suitable officers from Class II categories A, B & C may be posted)

(c) A fresh entry No.12A after S.No.12 of the Schedule is inserted so as to read as under:-

S.No.	Name of post	Existing pay Scale	Class	Category	Minimum qualification	Method of recruitment
1.	2	3	4	5	6	7
12A.	Assistant Protocol Officer	5200-20200+GP 2400 (Pre-revised)	IV	E	Graduation from a recognized University with minimum six months diploma/ certificate in travel and tourism management or hospitality management.	By direct recruitment